## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105//2016

NAME OF THE PETITIONER(S)

: SAVITHRI VASANTH KUMAR

NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

w. | 6 -

REPRESENTATION BY WHOM

Canal for R3 ER4

## ORDER

Counsel for the Petitioner along with the Petitioner in person is present. Counsel for the Respondents is also present. As seen from the Order dated 12.7.2017, the parties were directed to suggest the name of mediator which could be agreeable to both of Partiem. At this stage, the Petitioner in person has suggested two names; one Mr. Justice P. K. Balasubramaniam and another Mr. N. V. Nagasubramaniam. The Counsel for the 2<sup>nd</sup> Respondent is directed to seek instructions from the 2nd Respondent for agreeing on any one of the names suggested by the Petitioner. Counsel for R3 and R4 also sought time to seek instructions from his clients. Put up on 10.8.2017 at 10.30. A.M. S. vitagerdan

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)